

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**COURT-IV**

**IA-33/2024**

**IN**

**Company Petition No. IB- 720(ND)/2021**

**(Under Section 60(5) of the Insolvency and Bankruptcy Code,  
2016 read with Rule 11 of the National Company Law Tribunal  
Rules, 2016)**

**IN THE MATTER OF:-**

SHRILL INVESTMENT LIMITED

**..... FINANCIAL CREDITOR**

**VERSUS**

INDO INTERNATIONAL TOBACCO LIMITED

**..... CORPORATE DEBTOR**

**AND IN THE MATTER OF:**

MR. UMESH GARG

Liquidator

M/s. Indo International Tobacco Limited      **... APPLICANT**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**Order Delivered on:11. 01.2024**

**PRESENT:**

**For the Liquidator : Mr. Mukesh Kumar Suman, Adv.**

**ORDER**

**PER: DR. SANJEEV RANJAN, HON'BLE MEMBER (TECHNICAL)**

1. The present Interlocutory Application is filed by Mr. Umesh Garg, Liquidator of M/s. Indo International Tobacco Limited under Regulation 3 of IBBI (Liquidation Process) Regulations, 2016 read with Rule 11 of NCLT Rules, 2016 for placing on record Authorisation for Assignment (AFA), Consent Form and disclosure regarding disciplinary proceedings.
2. Briefly stated the facts of the present case are that this Adjudicating Authority vide its order dated 14.12.2023 had initiated liquidation process against M/s. Indo International Tobacco Limited and appointed Mr. Umesh Garg, applicant herein having registration no. IBBI/IPA-001/IP-P00135/2017-18/10277 as Liquidator of the Corporate Debtor.
3. The Applicant in compliance of this Adjudicating Authority order dated 14.12.2023 had placed on record his consent letter dated 31.08.2023 in the prescribed form AA, Authorisation of Assignment (AFA) valid till 08/05/2014 issued by IBBI and a disclosure stating that no disciplinary proceedings are pending against the Liquidator. The same are taken on record.
4. Accordingly, the present application i.e., IA-33/2024 in Company Petition No. IB-720(ND)/2021 stands allowed and disposed of.

**Sd/-**

**(DR. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)  
MEMBER (J)**